

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.326/2001

Date of order: 16.8.2002

Heera Lal, S/o Sukha ji Koli, R/o H.No.747/26, Nai Basti,
Bhagwan Ganj, Ajmer.

...Applicant.

Vs.

1. Union of India through General Manager, Western Railway,
Churchgate, Mumbai.

2. Chief Works Manager, Loco Workshop, Western Railway, Ajmer

...Respondents.

Mr.N.K.Gautam - Counsel for applicant.

CORAM:

Hon'ble Mr.H.O.Gupta, Administrative Member

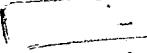
Hon'ble Mr.M.L.Chauhan, Judicial Member.

ORDER (ORAL)

Heard the learned counsel for the applicant. He submits that he wants to withdraw this O.A and wishes to file a duly constituted O.A with the supporting documents. The prayer granted. Accordingly, this O.A is dismissed as withdrawn. He is at liberty to file proper application subject to limitation.


(M.L.Chauhan)

Member (J)


(H.O.Gupta)

Member (A)